### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 521

TO BE ANSWERED ON THE  $19^{\text{TH}}$  DECEMBER, 2017/AGRAHAYANA 28, 1939 (SAKA) INTER STATE COUNCIL

521. SHRIMATI KOTHAPALLI GEETHA: SHRI J.C. DIVAKAR REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the 12th Inter-State Council meeting was held recently;
- (b) if so, the details and outcome thereof along with the views expressed by the States;
- (c) the details of the steps being taken with regard to promoting cooperative federalism, deployment of Central forces in States, Police reforms, Criminal Justice System, GST structure, financial transfers from the Centre to the States and Migration issue etc.;
- (d) whether the Punchhi Commission report on Centre-State relations was also discussed;
- (e) if so, the details and outcome thereof; and
- (f) whether the State Government of Andhra Pradesh has opposed unilateral deployment, if so, the details thereof and the final decision arrived at in this regard?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a): No Madam.
- (b): Does not arise
- (c): The Standing Committee of the Inter State Council examined 118

recommendations of the Punchhi Commission's report contained in Volumes III,

IV & V. The recommendations in Volume III of the Punchhi Commission report

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relate to Centre-State financial relations and cover the subjects of (a) fiscal transfers to states; (b) Goods and Services Tax; and (c) the Centre-State fiscal relation. The recommendations in Volume IV relate to (a) structure of Panchayats; (b) time bound devolution of functions; (c) District Planning; and (d) Special provisions for Fifth and Sixth Scheduled Areas and the recommendations in Volume V relate to (a) Maintenance of communal harmony; (b)Central law enforcement agencies; (c) Suo-moto deployment of Central Forces; (d) migration issues; (e) other internal security issues; and (f) police reforms and criminal justice system. It was decided that the remaining two Volumes shall be taken up for discussion in the next Standing Committee meeting and thereafter, the Recommendations contained in all the Volumes of Punchhi Commission's Report will be placed in the Inter-State Council meeting for consideration.

(d) to (f): Does not arise, as the 12<sup>th</sup> Meeting of the Inter State Council has not been held as yet.

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